



CENTRAL ELECTRICITY REGULATORY COMMISSION

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Janpath, New Delhi-110001, Phone: 23353503,
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Petition No. 323/TL/2022

Dated: 10.1.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15, and 79(1) (e) of the Electricity Act, 2003 (the Act) has been made by Khandukhal Rampura Transmission Limited, 2nd Floor, Niryat Bhawan, Rao Tularam Marg, Vasant Vihar, Opp. Army Hospital & Referral, New Delhi 110057 to establish "Inter-State Transmission System for System Strengthening Scheme for Eastern and North Eastern Regions" (hereinafter referred to as "Project") on Build, Own, Operate and Transfer (BOOT) basis comprising of the following elements:

Transmission System for 400 kV Khandukhal (Srinagar) - Rampura (Kashipur) D/C Line

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	400 kV D/C Khandukhal (Srinagar)-Rampura (Kashipur) line (Twin HTLS*)	Matching time frame of commissioning of Vishnugad Pipalkoti HEP (29.10.2024) of THDC or Tapovan Vishnugad HEP (30.09.2024) of NTPC, whichever is earlier i.e. 30.09.2024.
2.	1x80MVAr switchable line reactor at Rampura (Kashipur) end on each circuit of Khandukhal (Srinagar) - Rampura (Kashipur) line • Switching equipment for 420 kV 80 MVAR switchable line reactor-2 nos. • 420 kV, 80 MVAr Switchable line reactor-2 nos.	
3.	1 no. of 400 kV line bay at Rampura (Kashipur) S/s • 400 kV line bay-1 no.	
4.	Upgradation of existing 400kV bays at Khandukhal (Srinagar) • Upgradation works for 400 kV line bays-2 nos.	
5.	Upgradation of existing 1 no. of 400 kV diameter comprising line bay and ICT bay along with associated Tie Bay at Rampura (Kashipur) • Upgradation works for 400 kV line bay-1 no. • Upgradation works for 400 kV ICT bay-1 no. • Upgradation of Tie Bay-1 no.	

- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹587.20 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited (PFCCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
- The Central Transmission Utility of India Limited vide its letter dated 30.11.2022 has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
- Based on material available on record, the Commission has, vide order dated 9.1.2023 in Petition No. 323/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Khandukhal Rampura Transmission Limited before the Commission can be accessed at the website <http://krti.in.net/> or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 23.1.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for further hearing by the Commission on 24.1.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary